




**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/101/2016
NAME OF THE PETITIONER(S) : Vis-Ram Financial Services Private Limited
NAME OF THE RESPONDENT(S) : Metafilms (India) Limited & 33 others
UNDER SECTION : 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by	Signature
	Respondent 32 Varuna. D. Bathija. H. KARTHIK SESHADRI N.P. VIJAY KUMAR R. PRADEEP	Respondent 32. Counsel for Respondents H to 31	 20/4/17. 
	S U E L U ADVOCATE FOR PETITIONER	Rep. by K SUBRAMANIAM ADVOCATE	 20/4/17

ORDER

The Counsel for petitioner present. Counsel for respondent present and submitted arguments on the preliminary issue. Counsel for petitioner prayed time to reply and to submit final arguments. The Counsel for respondents are directed to file reply in the C.As. Put up on **15/6/2017 at 10.30 A.M.**


(Ch.Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)